

परिशिष्ट-VI

FORM OF CERTIFICATE TO BE PRODUCED BY OTHER BACKWARD CLASSES APPLYING FOR APPOINTMENT TO POSTS UNDER THE GOVERNMENT OF INDIA

This is to certify that Shri/Smt.			•	
District/Divisionbelongs to theclass under the Government of Nodated	in the India, Ministry o	State/Union community whic	Territoryh is recognised as a bac	 ckward
Shri/Smt./Kumarithe District/Division of thecertify that he/she does not belon of the Schedule to the Gove No.36012/22/93-Estt. (SCT) dated 2004, O.M. No. 36033/3/2004-Es Estt. (Res) dated 27th May, 2013	g to the persons ernment of Indi d 08.09.1993, O. ett. (Res) dated	State//sections (Creamy a, Department of M. No. 36033/3/20	Union Territory. This is a Layer) mentioned in Col of Personnel &Training 004-Estt. (Res) dated 9 th I	also to lumn 3 O.M. March,
Signature	-			
Designation	\$			
Dated:				
Seal				
* - The authority issuing the certific of India, in which the caste of the			ils of Resolution of Gover	nment
** - As amended from time to time	Э.			
\$ - List of Authorities empowered those empowered to issue Sched				ıme as
Note: The term "Ordinarily" use Representation of the People Act		ve the same mea	ining as in Section 20	of the

Note: The prescribed proforma is subject to amendment / modification from time to time as

per Government of India Guidelines.